

(c) and (d). The flaring is proposed to be reduced to the technically minimum level by setting up the required facilities for compression and transportation.

Diversion of Jawahar Rozgar Yojana Funds

*217. SHRI MOHAN RAWALE : Will the Minister of RURAL AREAS AND EMPLOYMENT be please to state:

(a) the names of States where there have been underutilisation of funds under Jawahar Rozgar Yojana (JRY) and other poverty alleviation programmes being implemented by the Union Government;

(b) the extent of underutilisation of funds, State-wise and programme-wise; and

(c) the measures taken by the Government to ensure full utilisation of funds under the above programmes ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) and (b). Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS) and Integrated Rural Development Programme (IRDP) are major poverty alleviation programme being implemented by the Centre in various States. The extent of utilisation of funds by the States during 1995-96 in respect of these programmes is given in the statement I to III enclosed.

(c) Centre has taken various measures a for fuller utilisation of funds by States such as close monitoring of progress through periodical reports, through meetings with Senior Officers of the State, visit to States by Senior Officers of the Central Government through Area Officers Scheme, fixing of quarterly targets for utilisation of funds, timely requisition of funds by States etc.

STATEMENT-I

Financial progress under JRY during 1995-96

S. No.	States/UTs	Resources Available (U.B+ release)	Resources Utilised	Unutilised Balance as on 1.4.1996
1	2	3	4	5
1.	Andhra Pradesh	40676.28	34556.90	6885.41
2.	Arunachal Pr.	454.14	357.12	97.02
3.	Assam	12393.42	9583.33	2810.09
4.	Bihar	97852.00	62281.95	35570.38
5.	Goa	523.59	363.47	160.12
6.	Gujarat	17042.69	12824.42	4218.94
7.	Haryana	4353.90	3304.78	1049.12
8.	Himachal Pr.	1708.18	1001.19	706.99
9.	Jammu & Kashmir	3949.37	2534.38	1414.99
10.	Karnataka	29830.54	24908.76	4921.78
11.	Kerala	9731.61	8888.24	843.37
12.	Madhya Pradesh	56643.69	42377.25	14206.44

1	2	3	4	5
13.	Maharashtra	53287.73	39801.56	13485.74
14.	Manipur	768.65	506.22	262.43
15.	Meghalaya	1003.48	200.28	803.20
16.	Mizoram	246.17	284.56	0.00
17.	Nagaland	969.76	264.07	705.69
18.	Orissa	38523.25	28671.48	9852.77
19.	Punjab	2848.91	403.38	2440.53
20.	Rajasthan	23915.78	18204.39	5711.39
21.	Sikkim	645.55	618.83	326.76
22.	Tamil Nadu	37798.98	39415.70	332.96
23.	Tripura	903.19	788.23	594.95
24.	Uttar Pradesh	102162.11	83562.16	19599.75
25.	West Bengal	40198.57	30442.80	9790.00
26.	A. & N. Islands	151.14	161.26	60.67
27.	D. & N. Haveli	95.85	33.18	60.77
28.	Daman & Diu	101.72	55.02	61.70
29.	Lakshadweep	102.67	40.86	61.81
30.	Pondicherry	309.07	199.85	109.22
Total		579189.86	446690.62	135263.26

U.B. = Utilised Balance
Includes JRY

STATEMENT-II

Financial performance under employment assurance scheme (EAS) during 1995-96 (Provisional)

(Rs. in lakh) (As on 9.7.96)

S. No.	States/UTs	Total Available Funds	Expenditure	Unspent Balance
1	2	3	4	5
1.	Andhra Pradesh	19321.80	12249.54	7072.26
2.	Arunachal Pradesh	2824.77	1956.55	868.22
3.	Assam	13324.10	9822.98	3501.12
4.	Bihar	27914.60	12901.12	15013.48
5.	Gujarat	11837.57	5751.65	6085.92
6.	Haryana	5504.62	3814.72	1689.90
7.	Himachal Pradesh	1113.76	455.55	658.21
8.	Jammu & Kashmir	10683.95	6715.49	3958.46
9.	Karnataka	16722.36	12144.91	4577.45
10.	Kerala	2664.92	2241.90	423.02
11.	Madhya Pradesh	33501.25	22951.66	10549.59
12.	Maharashtra	18611.64	10295.49	8316.15
13.	Manipur	1743.09	1337.11	405.98
14.	Meghalaya	1246.62	499.80	746.82
15.	Mizoram	152.66	2023.87	-451.21
16.	Nagaland	2949.98	1470.39	1479.59
17.	Orissa	16578.71	13133.80	3444.91
18.	Rajasthan	22684.19	14770.06	7914.13
19.	Sikkim	494.19	778.31	-284.12

1	2	3	4	5
20.	Tamil Nadu	12029.93	7581.23	4448.70
21.	Tripura	1950.00	1321.03	628.97
22.	Uttar Pradesh	27139.35	16731.98	10407.37
23.	West Bengal	14399.53	9929.64	4469.89
24.	A. & N. Islands	45.48	10.28	35.20
25.	D. & N. Haveli	50.33	20.17	30.16
26.	Daman & Diu	21.54	13.05	8.49
27.	Lakshadweep	214.06	44.33	169.73
All India		267145.00	170966.61	96178.39

STATEMENT-III

Financial Progress under IRDP during 1995-96
(Provisional)

(Rs. in lakhs)

S. No.	States/UTs	Total funds available	Utilisation	Unspent balance as on 1/4/96
1	2	3	4	5
1.	Andhra Pradesh	10694.66	8624.01	2070.65
2.	Arunachal Pr.	908.81	582.56	326.25
3.	Assam	4727.41	3409.02	1318.39
4.	Bihar	17813.99	10784.51	7029.48
5.	Goa	122.44	97.14	25.30
6.	Gujarat	3162.36	3077.68	84.68
7.	Haryana	2008.89	1663.74	345.15
8.	Himachal Pr.	217.47	443.17	-225.70
9.	Jammu & Kashmir	1060.66	728.07	332.59
10.	Karnataka	8339.76	5574.60	2765.16
11.	Kerala	2964.35	2268.90	695.45
12.	Madhya Pradesh	15002.40	11305.57	3696.85
13.	Maharashtra	11768.81	9837.30	1931.51
14.	Manipur	433.30	312.64	120.66
15.	Meghalaya	485.27	301.54	183.73
16.	Mizoram	299.22	291.00	8.22
17.	Nagaland	369.16	13.60	355.56
18.	Orissa	9059.83	7266.29	1793.54
19.	Punjab	790.37	731.71	58.66
20.	Rajasthan	5888.78	4730.24	1158.54
21.	Sikkim	175.53	146.25	29.28
22.	Tamil Nadu	7483.08	6909.76	573.32
23.	Tripura	1004.03	766.73	237.30
24.	Uttar Pradesh	26930.44	19266.98	7663.46
25.	West Bengal	13403.56	6693.99	6709.57
26.	A. & N. Islands	14.46	36.29	-21.83
27.	D. & N. Haveli	8.51	15.17	-6.66

1	2	3	4	5
28.	Daman & Diu	20.61	6.56	14.05
29.	Lakshadweep	5.13	4.38	0.75
30.	Pondicherry	63.23	49.20	14.03
Total		145226.52	105938.60	39283.92

* Worked out in the Ministry.

[Translation]

Strategy to Use Ash

*218. SHRI SOHANVEER : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have formulated any scheme to use the ash of Thermal Power Stations to make bricks, etc.;

(b) if so, the details thereof;

(c) the time by which this scheme is likely to be implemented; and

(d) the amount likely to be spent thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) There is no specific scheme for manufacturing of bricks by using flyash generated from the thermal power stations. The Government is, however, encouraging the use of flyash for manufacturing of various types of building and construction materials including bricks, with the dual purpose of enhancing the utilisation of flyash as a viable raw material as well as saving the top clay from fertile land used for brick manufacturing. The production and use of building materials based on industrial and agricultural wastes, which includes flyash, has been emphasised in the National Housing Policy.

(b) The following concrete steps have been taken by the Government for increased utilisation of flyash in the construction sector :-

(i) Support to research and development of process technologies for making clay flyash bricks and sand-lime flyash bricks. National laboratories like Central Building Research Institute (CBRI), Roorkee and Central Fuel Research Institute (CFRI), Dhanbad have developed these technologies.

(ii) The Bureau of Indian Standards have formulated Indian Standards on both types of flyash bricks.

(iii) To encourage wide spread production of flyash bricks, Government has given excise duty exemption on bricks and other building